

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Senthil Paper and Boards Private Limited Date of Commencement of Liquidation: 14-02-2019; List of Stakeholders as on Date: 20-09-2023; Name of IP: Mr. Palanigounder Eswaramoorthy; Process Number: 1; Last 5 digitof registration number: 10842

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0	3753290	0	0	0	NA
2	Liquidation costs incurred till date	0	0	0	1581980	0	0	0	NA
3	Secured financial creditors	03	2281312846	03	2275588386	0	5724460	0	Annexure 3
4	Unsecured financial creditors	04	1275768484	04	1275768484	0	0	0	Annexure 4
5	Operational creditors (Workmen)	01	5756644	01	5486674	0	269970	0	Annexure 5
6	Operational creditors (Employees)	0	0	0	0	0	0	0	Annexure 6
7	Operational creditors (Government Dues)	1	136722798	1	136722798	0	0	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	86	134874844	86	117110506	0	16941738	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	Annexure 9
Total		95	3834435616	95	3816012118	0	22936168	0	